

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 49 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

NAME OF THE COMPANY: Mr. Amit Jain & Ors Vs. M/s Faridabad Metal
Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. Pradeep Aggarwal, Advocate
Mr. Aniket Bhattacharya, Advocate
Mr. Rishabh, Advocate
Ms. Vivya Nagpal, Advocate

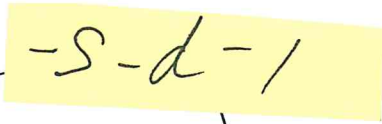
For the Respondent(s): Mr. Saurabh Kalia and Mr. Siddhartha Nagpal,
Advocates

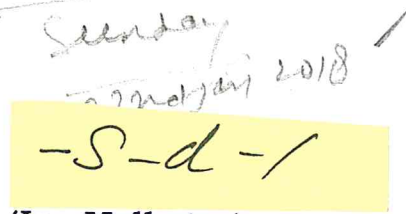
ORDER

The matter was listed for completion of the Respondent's arguments.

Request for adjournment is made on their behalf. At request adjourned to 21st

January, 2018.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**